

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**CRICUIT SITTING:BILASPUR**

**Miscellaenous Application No.203/01261/2018**  
(in O.A. No.203/668/2017)

Bilaspur, this Wednesday, the 09<sup>th</sup> day of January, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

1. Union of India, Through the Secretary, Ministry of Culture, 502C Wing, Shastri Bhawan, New Delhi PIN 110 015
2. Director General, Archeological Survey of India, Dharohar Bhawan 24 Tilak Marg New Delhi 110011
3. Director (Administration), Archeological Survey of India, Dharohar Bhawan 24 Tilak Marg New Delhi 110011
4. Superintendent Archeologist Archeological Survey of India, Bhuwneshwar Circle First Floor Purattwa Bhawan, Samantrapur Bhuwneshwar Odisha 751002
5. Superintendent Archeologist, Archeologist Survey of India, Raipur Circle, First Floor Purwayatan, Govind Srang Commercial Complex New Rajendra Nagar Raipur (C.G.) 492001 -Applicants

(By Advocate –**Shri Vivek Verma**)

**V e r s u s**

Kamal Dash Manikpuri,  
S/o Late Kuwar Dash Manikpuri  
Age 49 years  
R/o Village Ankadih Post Office  
Koni Station Masturi Tah Masturi  
District Bilaspur (C.G.)

- **Respondent**

**O R D E R (Oral)**  
**By Navin Tandon, AM:-**

This M.A. has been filed by the applicants (respondents in O.A.) for extension of time to comply the order dated 25.08.2017 passed by this Tribunal in O.A. No.203/00668/2017.

**2.** Through this M.A. the applicants are seeking more time to comply our order. The applicants had also sought time vide M.A. No.203/51/2018 (Annexure A/7) for extension of time which was granted on 19.02.2018.

**3.** Learned counsel for the applicants submits that the order of this Tribunal would be complied with in next 07 days and prays for extension of time.

**4.** In view of it, M.A. is disposed of by allowing 7 days' time to comply the order of this Tribunal.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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